

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No.149/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02nd November 2017, 10.30 A.M

Name of the Company	Shristi Infrastructure Development Corporation Ltd. -Versus- Shristi Hotel Pvt.Ltd. & Ors		
Under Section	241/242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. RATNANKO BANERJEE (Sr. Adv)
2. MR. JISHNU CHOWDHURY (Adv)
3. MR. SHOUNAK MITRA (Adv)
4. MR. SHAUNAK MITRA (Adv)
5. MR. NIMITT DIXIT (Adv)
6. MR. ZULFIQAR ALI ALQUADERI (Adv)

Petitioner
in
C.P.

Zulfiqar Ali Al-Quaderi
Advocate
02/11/2017

1. PRATAP CHATTERJEE, Sr Adv
2. ABHRUJIT KR MITRA, Adv
3. DHIRENDRA NATH SHARMA, Adv
4. SOUMABHO GHOSH, Adv
5. PATITA PARAN BISHWAL, Adv

Respondent - 1


2/11/17

1. MR. JAYANTA KR. MITRA, SR. ADV
2. MR. RANJAN BACHAWAT, SR. ADV
3. MR. SANJAY GINODIA, SR. ADV
4. MR. RAJENDRA BAROT, ADV
5. MR. RAVI KAPUR, ADV
6. MR. DEBNATH GHOSH, ADV
7. MS. ANSHIKA MISRA, ADV
8. MS. PUBALI SINHA CHOWDHURY

For Respondent
no. 2

Pubali Sinha
Chowdhury
Advocate
2.11.17

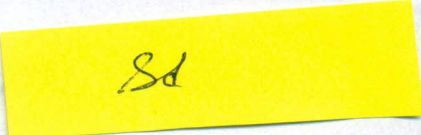
ORDER

Ld. Counsel for the petitioner and the respondent nos. 1 and 2 are present.

Heard the arguments of respondent no. 1 and the part arguments of petitioner.

List the matter on 03/11/2017 at **12 noon** for the remining arguments of the petitioner.


(Jinan K.R.)
Member (J)


(Vijai Pratap Singh)
Member (J)